Prime Minister Rozgar Yojana

- 4219. SHRIMATI LAKSHMI PANABAKA: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the Government are aware that the funds allocated for the schemes of Prime Minister Rozgar Yojana are being diverted for other works in Andhra Pradesh:
 - (b) if so, the details thereof; and

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(c) the steps being taken by the Government to remedy the situation?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) As per the reports received from Government of Andhra Pradesh the funds allocated for the scheme of Prime Minister Rozgar Yojana are not being diverted for other works in Andhra Pradesh.

(b) and (c). Does not arise.

Foreign Markets by MMTC

- 4220. SHRI P.C. THOMAS: Will the Minister of COMMERCE be pleased to state:
- (a) whether the Government of Kerala has requested to the Union Government to direct Metal and Mineral Trading Corporation to take active interest in locating suitable foreign market for the products of Kerala State Salicylates and Chemicals Ltd.;
 - (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (c). Yes, Sir. MMTC is exploring possibilities of exporting this product through its foreign offices.

Income Tax Act

- 4221. JUSTICE GUMAN MAL LODHA: Will the Minister of FINANCE be pleased to state:
- (a) whether the Government have withdrawn tax exemption to Dairy under section 80JJ of Income Tax Act. 1961; and
 - (b) if so, the justification thereof?
- THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes. Sir.
- (b) Tax concessions to dairy farming were withdrawn by the Finance Act, 1985 on the basis of the recommendations of Economic Administration Reforms Commission.

Economic Cooperation and Trade Opportunity in Foreign Countries

- 4222. DR. T. SUBBARAMI REDDY: Will the Minister of COMMERCE be pleased to state:
- (a) whether he visited a number of countries for exploring economic cooperation opportunities;
 - (b) if so, the details thereof, country-wise;
- (c) the details of those countries who have agreed to accelerate the process and started their investment;
- (d) whether any agreement has also been signed in this regard by the Government with any foreign country:
 - (e) if so, the details thereof, country-wise; and
- (f) the steps taken by the Government in this regard and to what extent it has been successful in getting the foreign economic cooperation in Indian exports?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULI RAMAIAH) : (a) Yes. Sir.

(b) to (f). A Statement is enclosed.

STATEMENT

Name of the	Country-wise details and Agreement signed
Country	and Agreement signed
1	2
1. Bahrain	To address NRI conference from 1st to 2nd Nov., 96.
2. Dubai	To inaugurate "Expo India-1996" from 6th to 7th Dec.,
3. China	Led the High powered Chief Executive Officers Mission sponsored by Confederation of India Industry (15th sept to 19th sept).
4. Hongkong	Addressed the gathering of the Indian Chambers of Commerce (20th Nov., 96).
5. Brussels	Indo-EU investment and Trade Cooperation Forum on 25-26 November, 1996. Economic Crosscultural Agreement between India of Europeal Commission was signed.
6. Zeneva	To participate in the High Level Segment of the 43rd Session of the UNCTAD Trade and Development Board on foreign direct investment on 10th October, 96.